

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425

IA/3153/ND/2022, IA/2293/ND/2022,
IA/489/ND/2021 IN IB/1388/ND/2018

IN THE MATTER OF:

M/s Rakesh Kumar Pardeep Kumar	...	Applicant
Versus		
M/s Dash Export Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RA	:	Adv. Abhishek Anand, Adv. Jasleen Singh Sandha
For the RP	:	Mr. Santosh Sharma in person
For the Indian Bank	:	Mr. Amit Kasera
For the SBI	:	Adv. R.P Vats, Adv. Apoorv Sarvaria, Adv. Yashika Sarvaria, Adv. Rohit Sagar, Adv. Sahaj Aggarwal

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **06.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)